

[Shri Mallikarjun]

rol of the railways. Accidents which take place at level-crossings is an example. The users have to be a little careful but instead they rush and collide. We have given strict instructions to all the General Managers to be safety-conscious and see that accidents are reduced and also to see to the safety and security of the passengers and to see that proper amenities are provided to them. Thank you.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): I have to make an announcement. I have to inform Members that the Business Advisory Committee at its meeting held on the 17th July, 1992, allotted time for Government Legislative Business as follows:—

Business	Time Allotted
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1. Consideration and passing of following Bills:	
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(a) The Coal Mines (Nationalisation) Amendment Bill, 1992	
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2½ Hours

(b) The Beedi and Cigar Workers (Condition of Employment) Amendment Bill, 1990

1½ Hours

2. Consideration and passing of the Bhopal Gas Leak Disaster (Processing of claims) Amendment Bill, 1992, after it is passed by Lok Sabha 4 hours

Now we will take up special mentions.

मेरे पास कुछ स्पेशल मेशंस हैं। अगर आप चाहें तो इनको हम खत्म करें। दो-तीन हैं, आप चाहते हैं तो इनको खत्म करें।

कई माननीय सदस्य : मन्डे को।

उपसभाध्यक्ष (श्रीमती सुष्मा स्वराज) : अगर सबन की सहमति है, तो ठीक है।

सदन की कार्यवाही सोमवार, दिनांक 20-7-92, प्रातः 11 बजे तक के लिये रगित की जाती है।

The House adjourned at forty eight minutes past five of the clock till eleven of of the clock on Monday, the 20th July 1992